

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of Idesa India Private Limited

Sr. No	Particulars	Detail
1	Name of corporate person	Idesa India Private Limited
2	Date of incorporation of corporate person	25/12/2019
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 2013
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U29100GJ2019FTC111654
5	Address of the registered office and principal office (if any) of corporate person	318, 319 Labh Icon, Near Bansal Mall, Gotri, T B Sanatorium, Vadodara, Gujarat, India, 390021
6	Liquidation commencement date of corporate person	24.02.2026
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs.ip@gmail.com Telephone no. 9998062244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	25.03.2026

Notice is hereby given that Idesa India Private Limited has commenced voluntary liquidation on 24.02.2026.

The stakeholders of Idesa India Private Limited are hereby called upon to submit a proof of their claims, on or before 25.03.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: February 25, 2026

Place: Vadodara

Kashyap Shah

Liquidator of Idesa India Private Limited

Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035

AFA valid upto 30-06-2027



WELSPUN SPECIALTY SOLUTIONS LIMITED
 CIN : L27100G/1980PLC020358
 Registered Office : Plot No. 1 GID C Industrial Estate, Valia Road, Jhagadia, Dist. Bharuch Gujarat- 393110
 Email : companysecretary_wssl@welspun.com Website: www.welspunspecialty.com
 Tel: +91-22-66136000 Fax: +91-22-2490 8020

NOTICE
Special Window for Re-lodgement of Transfer Requests of Physical Shares
 Pursuant to SEBI Circular No. SEBI/HO/38/13/11(2)2026-MIRSD- POD/1/3750/2026 dated January 30, 2026, titled "Ease of Doing Investment - Special Window for Transfer and Dematerialisation of Physical Securities", all Shareholders of the Company are hereby informed that a Special Window is open for a period of one year, from February 5, 2026 to February 4, 2027 for re-lodgement of transfer requests of physical shares, which were lodged prior to the deadline of April 1, 2019 and rejected/ returned/not attended to due to deficiency in the documents/process/or otherwise. Investors who have missed earlier deadline of March 31, 2021 (the cut-off date for re-lodgement of transfer deeds) can take this opportunity by furnishing the necessary documents to the Company's Registrar & Transfer Agent M/s. Bigshare Services Private Limited, Office No S6-2, 6th Floor, Pinnacle Business Park, Next to Ahura Centre, Mahakali Caves Road, Andheri (East), Mumbai - 400 093, Tel No.: 022 6263 8200, Email ID: Investor@bigshareonline.com

For Welspun Specialty Solutions Limited
Date: February 25, 2026 **Suhas Pawar**
Place: Mumbai **Company Secretary & Compliance Officer**

FORM A
PUBLIC ANNOUNCEMENT
 (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF IDESA INDIA PRIVATE LIMITED

Sr.No.	Particulars	Detail
1	Name of corporate person	Ideasa India Private Limited
2	Date of incorporation of corporate person	25/12/2019
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, Ahmedabad, Gujarat under the Companies Act, 2013
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U29100GJ2019FTC111654
5	Address of the registered office and principal office (if any) of corporate person	318, 319 Lakh Icon, Near Bansal Mall, Goti B, Sanatorium, Vadodara, Gujarat, India, 390021
6	Liquidation commencement date of corporate person	24.02.2026
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs.ip@gmail.com Telephone no. 9958062244 Registration no: IBBI/PA-02/PN-00367/2017-18/11035
8	Last date for submission of claims	25.03.2026

Notice is hereby given that **Ideasa India Private Limited** has commenced voluntary liquidation on **24.02.2026**.
 The stakeholders of **Ideasa India Private Limited** are hereby called upon to submit a proof of their claims, on or before **25.03.2026** to the liquidator at the address mentioned against item 7.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claims shall attract penalties.
Kashyap Shah
Liquidator of **Ideasa India Private Limited**
 Registration no: IBBI/PA-02/PN-00367/2017-18/11035
 AFA valid upto 30-06-2027

APPENDIX I-V A
Sale Notice for sale of Immovable Property
 E-Auction Sale Notice for sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged to **Sammaan Capital Limited** (formerly known as Indiabulls Housing Finance Ltd.) [CIN : L65922DL2005PLC136029] ("Secured Creditor"), the constructive possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "as is where is", "as is what is" and "whatever there is" basis on **30.03.2026** from **05.00 PM** to **06.00 PM**, for recovery of **Rs. 1,13,86,074/- (Rupees One Crore Thirteen Lakh Eighty Six Thousand Seventy Four only)** pending towards **Loan Account No. HHLSUR00231914**, by way of outstanding principal, arrears (including accrued late charges) and interest till **23.02.2026** with applicable future interest in terms of the Loan Agreement and other related loan document(s) w. e. f. **24.02.2026** along with legal expenses and other charges due to the Secured Creditor from **NIDHI SANTOSH SETH (CO - BORROWER, WIFE AS WELL AS LEGAL HEIR OF LATE SANTOSH SETH ALIAS SANTOSH YOGENDRA SETH), SAGAR Y SETH (CO - BORROWER, BROTHER AS WELL AS LEGAL HEIR OF LATE SANTOSH SETH ALIAS SANTOSH YOGENDRA SETH) and SUMAN KUMAR**. The Reserve Price of the Immovable Property will be **Rs. 95,00,000/- (Rupees Ninety Five Lakh only)** and the Earnest Money Deposit ("EMD") will be **Rs. 9,50,000/- (Rupees Nine Lakh Fifty Thousand only)** i. e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY
PROPERTY BEARING FLAT NO. 112, ON THE 1ST FLOOR, ADMEASURING 1869.87 SQ. FTS. I.E. 173.78 SQ. MTS. BUILT -UP AREA, ALONG WITH 71.05 SQ. MTS. UNDIVIDED SHARE IN THE LAND OF "STAR GALAXY", BUILDING NO. C", SITUATED AT OLD REVENUE SURVEY NO. 471, REVISED SURVEY NO. 302 (NEW) AS PER 71/2 ADMEASURING 40600 SQ. MTS. AAKAR RS. 47-56 PAISA, PRELIMINARY T. P. SCHEME NO. 6 (VESU), ORIGINAL PLOT NO. 25, ADMEASURING 40600 SQ. MTS., FINAL PLOT NO. 32, ADMEASURING 29547 SQ. MTS. PAKI, NORTHERN SIDE ADMEASURING 21479 SQ. MTS. AND OLD REVENUE SURVEY NO. 490, REVISED SURVEY NO. 2994 (NEW) AS PER 71/2 ADMEASURING 11600 SQ. MTS. AAKAR RS. 14-50 PAISA, PRELIMINARY T. P. SCHEME NO. 6 (VESU), ORIGINAL PLOT NO. 28/2, ADMEASURING 11600 SQ. MTS., FINAL PLOT NO. 2 AND 31, ADMEASURING 7274 SQ. MTS. AND 2725 SQ. MTS. RESPECTIVELY, PAKI FINAL PLOT NO. 31, ADMEASURING 2725 SQ. MTS. TOTALLY ADMEASURING 24204 SQ. MTS. (FINAL PLOT NO. 32 PAKI NORTHERN SIDE ADMEASURING 21479 SQ. MTS. + FINAL PLOT NO. 31 ADMEASURING 2725 SQ. MTS.), OF MOJUE VILLAGE VESU, SUB DISTRICT CHORYASI (AT PRESENT SURAT CITY) AND SURAT - 395007, GUJARAT.

For detailed terms and conditions of sale, please refer to the link provided on the website of the Secured Creditor i.e. www.sammaancapital.com; Contact No: 0124-6910910, +91 7065451024; E-mail id: auctionhelpline@sammaancapital.com. For bidding, log on to www.auctionbazaar.com.

Sd/-
Authorized officer
SAMMAAN CAPITAL LIMITED
 (Formerly known as
INDIABULLS HOUSING FINANCE LTD.)
Date : 23.02.2026
Place : SURAT

APPENDIX I-V A
Sale Notice for sale of Immovable Property
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DESCRIPTION OF THE IMMOVABLE PROPERTY
ALL THAT PIECE AND PARCEL OF LAND AS UNDER TOGETHER WITH ALL THE STRUCTURE, BUILDING, FURNITURE, FIXTURE, FITTINGS, STANDING AND / OR PLANT AND MACHINERY INSTALLED TO BE INSTALLED AND / OR CONSTRUCTED THEREON AND ALL THE RIGHTS AND ALL THE FUTURE TITLE INTEREST AND / OR RIGHTS OF THE MORTGAGOR(S) THEREIN: IMMOVABLE PROPERTY PREMISES OF NONDH NO. 28 AS PER CITY SY. RECORDS ADMEASURING 4.55 42 SQ. MTRS., ALONGWITH PROPORTIONATE UNDIVIDED SHARE IN GROUND LAND, DEVELOPED UPON LAND SITUATED IN STATE OF GUJARAT, DISTRICT - SURAT CITY : 4 (KATRAMGA) - 395003, GUJARAT, IN MIDDLE OF SURAT CITY CHAUTAPUL MAIN ROAD, CITY SY. WARD NO. 11, TIKA NO. M - 1, HAVING SMC TENAMENT NO. 11A-01-9181-4-001. FOUR BOUNDARIES OF THE PROPERTY : ON EAST : ADJOINING NONDH NO. 27 PROPERTY ON WEST : ADJOINING NONDH NO. 29 PROPERTY ON NORTH : ADJOINING NONDH NO. 2595 PROPERTY ON SOUTH : ROAD IMMOVABLE PROPERTY PREMISES OF NONDH NO. 2595 AS PER CITY SY. RECORDS ADMEASURING 27.59 23 SQ. MTRS., ALONGWITH PROPORTIONATE UNDIVIDED SHARE IN GROUND LAND, DEVELOPED UPON LAND SITUATED IN STATE OF GUJARAT, DISTRICT - SURAT CITY : 4 (KATRAMGA) - 395003, GUJARAT, IN MIDDLE OF SURAT CITY CHAUTAPUL MAIN ROAD, CITY SY. WARD NO. 11 TIKA NO. M - 1, HAVING SMC TENAMENT NO. 11A-01-0181-4-002. FOUR BOUNDARIES OF THE PROPERTY : ON EAST : WARD NO. 11, NONDH NO. 26 & 2597 ON WEST : GUJARAT PHARMACY SHOP NO. 28 & NONDH NO. 2595 ON NORTH : KANDAZ BAZAR MAIN ROAD ON SOUTH : KHANPITH BAZAR MAIN ROAD

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.sammaancapital.com; Contact No: 0124-6910910, +91 7065451024; E-mail id: auctionhelpline@sammaancapital.com. For bidding, log on to www.auctionfocus.in.

Sd/-
AUTHORIZED OFFICER
SAMMAAN FINISERVE LIMITED
 (Formerly known as
INDIABULLS COMMERCIAL CREDIT LIMITED)
Date : 23.02.2026
Place : SURAT

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For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.sammaancapital.com; Contact No: 0124-6910910, +91 7065451024; E-mail id: auctionhelpline@sammaancapital.com. For bidding, log on to www.auctionfocus.in.

Sd/-
AUTHORIZED OFFICER
SAMMAAN FINISERVE LIMITED
 (Formerly known as
INDIABULLS COMMERCIAL CREDIT LIMITED)
Date : 23.02.2026
Place : SURAT

APPENDIX I-V A
Sale Notice for sale of Immovable Property
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